

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 152 of 2012

Dated : 27th August, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Soham Mannapitlu Power Private Ltd. Appellant (s)

Versus

Karnataka Power Transmission Corpn. Ltd. & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. Ajit S. Bhasme
Mr. Pankaj Mishra

ORDER

Admit. Issue notice to the Respondents returnable on
09.10.2012. Dasti service is permitted.

Post the matter on **09.10.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs